NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

37. C.A.(CAA)/241(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.11.2022**

Name of the Parties: Takecare Logistics Park (India) Private Limited

Section 230-232 of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time the matter could not be taken up therefore the matter is adjourned to 23.12.2022.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/NP/